## **Declaration of Assets and Liabilties**

Service and presently working as <u>Asst. Secation Officer</u> in <u>Bihar Legislative Assembly Secretariat</u> Selow the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.\*

Year-2023-24

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Dr. Ram Rekha	Dependant-1 Name Amrit	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs60,000/-	Rs60,000/-	Rs30,000/-		
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies  FD 40,00000/- Approx UCO Bank, Begusarai  50,000/-SBI, Vidhan Mandal Branch, Patna  4,00000/-UCO Bank 9,50,000/- Approx Gramin Bank, Begusarai		25,0000/-Approx SBI, Begusarai 25,000/- SBI, Patna FD 1,50,000/-Approx UCO Bank, Begusarai 20,000/- Gramin Bank, Begusarai	FD 40,0000/- Approx Bank Of India Patna		
(iii)	Bonds, Debentures and Shares in Companies,	SBI Life of 5,00,000/-				
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC-11 Lakhs Approx LIC-60 Lakhs PPF-100000/- RD-20,000/-	LIC-5 Lakhs PPF-100000/- RD-500000/- Central Bank-200000/-	LIC-5 Lakhs PPF-350000/- RD-120000/- P.O-100000/-FD		
(v)	Motor Vehicles (details of make, etc)	1 Scooty 2 Balano Car	Scooty			
(vi)	Jewellery (details of weight and value)	Gold-500 gm Rs-30,00000/- Silver-2.5 Kg Rs-1,75,000/-	Gold-200 gm Rs-12,00000/-	Gold-300 gm Rs- 18,00000/-		
(vii)	Other assets, such as values of claims/ interests	USG Machine CT Scan Machine and X-Ray (Partner Ship)	2 USG Machine			

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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## B. Detail of Immovable assets.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Dr. Ram Rekha	Dependant - 1 Name Amrit	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	About 8 Kattha Panhas Begusarai,  1 Bigh 7 Kattha Rampur Dumra	About 5.5 Bigha, 18 Kattha and 11 Kattha (Rampur Dumra)			
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value	About 1.5 Kattha Patna 3.5 Kattha Panhas	3.5 Kattha, Panhas, Begusarai About 1.5, Kattha, Patna			
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	About 2.5Kattha Panhas Begusarai				
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value					
(v)	Others (such as interest in property)		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1			

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-

[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Begusarai	45 Lakh Approx
	(ii) Loans form Financial Institutions		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to department dealing with supply of water		7 (55.175)

	(c) dues to departments dealing with supply of electricity	The state of the s	
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		612 960 E-50
	(f) Other dues, if any		
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assessment Year-2023-24 Income Tax Paid Rs. 1,45,000/- PAN No-DFPPS14088	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		or spatial programme and the spatial s
ide/wiit	(iv) Property Tax		April 1-1711-1-1847 A.

## C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO		PTS/BLA-1275	
ii) Gender		F (M/F)	
iii) Date of Birth	:-	2 1 1 1 9 7 3 (DD/MM/YYYY)	
iv) Class/Group	:	B (A/B/C)	
v) Cadre	:- B	Bihar Legislative Secretariat Service  (Full Name e.g., B.A.S. Bihar Administrative Service.	
vi) Home District		PATNA	

I hereby declare that the above details are true to the best of my knowledge and belief.

Designation:- Asst. Secation Officer .

Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 13 -02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.